

Cases of cyber crimes

1465. SHRI NARAYAN LAL PANCHARIYA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government has State-wise details of cases of cyber crimes;
- (b) if so, the details thereof, especially in the State of Rajasthan;
- (c) the details regarding the number of cases that have been solved;
- (d) whether Government has set up Cyber Crime Coordination Centre to facilitate coordination between police of various States; and
- (e) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY): (a) to (e) Yes, Sir. As per the data maintained by National Crime Records Bureau, State-wise details, including Rajasthan, of cases of cyber crimes reported for the three years *i.e.* 2018, 2017 and 2016 is given in the Statement (*See below*).

Indian Cyber Crime Coordination Centre (I4C) has been established in New Delhi to provide a framework and eco-system for Law Enforcement Authorities (LEAs) to deal with cyber crimes in coordinated and comprehensive manner. The I4C scheme has following seven components:—

- (i) National Cybercrime Threat Analytics Unit.
- (ii) National Cybercrime Reporting Portal.
- (iii) Platform for Joint Cybercrime Investigation Team.
- (iv) National Cybercrime Forensic Laboratory Ecosystem.
- (v) National Cybercrime Training Centre.
- (vi) National Cybercrime Ecosystem Management Unit.
- (vii) National Cybercrime Research and Innovation Centre.

Statement

State/UT-wise Cases Reported (CR), Cases Chargesheeted (CCS), Cases Convicted (CON), Cases in which Trials Completed (CTC), Persons Arrested (PAR), Persons Chargesheeted (PCS) and Persons Convicted (PCV) under Cyber Crimes during 2016-2018

SL	State/UT	2016							2017							2018						
		CR	CCS	CON	CTC	PAR	PCS	PCV	CR	CCS	CON	CTC	PAR	PCS	PCV	CR	CCS	CON	CTC	PAR	PCS	PCV
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22	23
1.	Andhra Pradesh	616	144	15	51	307	177	18	931	198	4	74	388	269	5	1207	243	10	52	522	412	14
2.	Arunachal Pradesh	4	1	0	0	1	1	0	1	0	0	0	0	0	0	7	0	0	0	0	0	0
3.	Assam	696	114	3	20	699	117	3	1120	179	0	1	1261	726	0	2022	201	3	42	1730	242	3
4.	Bihar	309	105	1	17	285	110	1	433	251	2	21	884	265	3	374	229	0	0	357	330	0
5.	Chhattisgarh	90	77	18	50	105	96	19	171	78	9	21	128	127	9	139	78	3	16	118	109	3
6.	Goa	31	9	0	1	18	14	0	13	4	0	1	1	6	0	29	2	1	2	3	3	1
7.	Gujarat	362	146	0	4	298	231	0	458	190	0	2	472	437	0	702	334	0	2	786	647	0
8.	Haryana	401	98	12	45	148	113	14	504	130	11	88	211	197	12	418	184	5	39	260	252	5
9.	Himachal Pradesh	31	8	0	8	15	9	0	56	15	2	16	34	17	2	69	25	0	2	19	27	0
10.	Jammu and Kashmir	28	11	0	1	21	18	0	63	11	0	4	17	12	0	73	14	0	6	19	19	0

11.	Jharkhand	259	103	22	28	288	121	22	720	115	3	9	368	155	3	930	186	34	49	450	362	38
12.	Karnataka	1101	199	7	47	318	271	7	3174	130	0	39	294	163	0	5839	139	1	44	378	198	1
13.	Kerala	283	160	3	56	227	176	3	320	144	8	51	240	159	9	340	203	8	42	298	256	12
14.	Madhya Pradesh	258	144	12	26	261	242	14	490	349	7	16	544	548	9	740	575	19	76	735	808	25
15.	Maharashtra	2380	502	6	33	1009	768	12	3604	720	11	59	1716	1196	10	3511	1052	10	61	2118	1449	22
16.	Manipur	11	6	0	0	10	6	0	74	0	0	0	25	0	0	29	0	0	0	8	0	0
17.	Meghalaya	39	6	0	0	1	6	0	39	1	0	1	8	1	0	74	0	0	0	12	0	0
18.	Mizoram	1	2	2	2	2	2	2	10	7	2	3	10	7	2	6	2	0	0	3	2	0
19.	Nagaland	2	0	0	0	1	0	0	0	0	0	0	0	0	0	2	1	0	1	2	1	0
20.	Odisha	317	135	4	23	150	151	7	824	143	1	5	200	200	1	843	219	0	2	254	284	0
21.	Punjab	102	67	15	72	137	102	21	176	60	2	25	223	111	2	239	80	5	25	258	118	7
22.	Rajasthan	941	117	6	19	226	189	10	1304	184	5	23	374	357	5	1104	232	2	11	418	411	3
23.	Sikkim	1	0	0	1	1	0	0	1	0	0	0	0	0	0	1	1	0	0	1	1	0
24.	Tamil Nadu	144	53	2	14	96	77	2	228	70	0	9	208	99	0	295	131	11	36	326	185	11
25.	Telangana	593	182	0	47	451	211	0	1209	266	1	65	808	428	1	1205	480	0	29	699	601	0
26.	Tripura	8	4	0	0	8	4	0	7	1	0	1	3	1	0	20	0	0	0	4	0	0

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1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22	23
27.	Uttar Pradesh	2639	1094	58	96	2374	1439	80	4971	1700	79	123	2726	2576	83	6280	2325	373	469	3437	3238	445
28.	Uttarakhand	62	25	14	23	40	37	18	124	47	1	2	55	58	2	171	55	2	4	92	75	3
29.	West Bengal	478	133	0	38	416	154	0	568	133	1	4	266	99	1	335	186	3	11	159	198	3
	TOTAL (STATES)	12187	3645	200	722	7913	4842	253	21593	5126	149	663	11464	8214	159	27004	7177	490	1021	13466	10228	596
30.	Andaman and Nicobar Islands	3	1	0	1	1	1	0	3	2	0	1	1	2	0	7	9	0	0	2	13	0
31.	Chandigarh	26	23	1	17	26	23	1	32	13	1	6	30	20	1	30	13	3	10	13	13	3
32.	Dadra and Nagar Haveli	1	3	0	0	3	3	0	1	1	0	0	1	1	0	0	0	0	0	0	0	0
33.	Daman and Diu	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
34.	Delhi	98	35	0	3	47	40	0	162	38	2	4	105	69	2	189	32	2	12	83	49	2
35.	Lakshadweep	0	1	0	0	0	0	0	0	0	0	0	0	0	0	4	0	0	0	2	0	0
36.	Puducherry	2	4	0	0	0	4	0	5	0	0	0	0	0	0	14	3	0	1	3	3	0
	TOTAL (UTs)	130	67	1	21	77	71	1	203	54	3	11	137	92	3	244	57	5	23	103	78	5
	TOTAL (ALL INDIA)	12317	3712	201	743	7990	4913	254	21796	5180	152	674	11601	8306	162	27248	7234	495	1044	13569	10306	601

Note: Clarifications are pending from West Bengal, Assam, Arunachal Pradesh, Meghalaya and Sikkim for the year 2018

Source: Crime in India

414 Written Answers to...

[RAJYA SABHA]

...the 4th March, 2020